

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:212
ANSWERED ON:21.07.2003
NEW NATIONAL ENVIRONMENT ACTION PLAN
MOHAN RAWALE

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have formulated a new National Environment Action Plan;
- (b) if so, the details thereof;
- (c) the difference between the new and old `Action Plans`;
- (d) whether any provision has been made for providing funds to State Pollution Control Boards under the new action plan;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a)&(b) The Expert Committee constituted by the Ministry for formulation of National Environment Action Plan has submitted its report in June 2003 to the Ministry. The Action Plan concentrates on the following areas and specific industries:

1. Effective implementation of regulations on hazardous substances.
2. Implementation of Bio-medical Waste (Management and handling) Rules.
3. Treatment and disposal of Municipal Solid Waste.
4. Reduction of pollution level in critically polluted areas.
5. Abatement of Pollution in -
 - small scale industries,
 - distilleries,
 - brick kilns
 - stone crushers.
6. Utilization of fly ash.
7. Abatement of pollution in metro cities including NCR
8. Rectification of ground water contamination.
9. Enforcement of environmental clearance conditions.

(c) The National Environment Action Plan is a sequel to the State of Environment (SOE) Report released by the Ministry. The SOE envisaged priority areas for the preparation of Environment Action Plan.

(d) No, Sir.

(e) Does not arise.

(f) The Committee is of the opinion that the recent enactment of the Water (Prevention and Control of Pollution) Cess(Amendment) Act, 2003 for increasing the cess rate would certainly go a long way in improving the finances of the State Pollution Control Boards.